

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 8151 of 2021

*(Ashok Yadav Versus The State Of Jharkhand)*

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CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

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Order No. 02: Dated: 6<sup>th</sup> September, 2021

As prayed for by the learned counsel for the petitioner, let this matter be listed in the next week.

*(Rongon Mukhopadhyay, J.)*

MM